



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19th July, 2022

NOTICE

Please take notice that the following matters listed on 20.07.2022 in the Court of Chairperson at 02:00 PM will not be taken up. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1003 of 2020 (PH)	Sarveshwar Creations Pvt. Ltd. (Through its Resulotion Professional) Vs. Union Bank of India	Aditya Dewan	Ekta Choudhary
2.	I.A. No. 2072 of 2022 in Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	Prema Priyadarshini	R.D. Makheeja V. B. Arya

By order of Hon'ble Chairperson

-Sd/-

Registrar